

DIVISION BENCH
COURT - II

S-6

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1180(KB)2020
IA(I.B.C)/1416(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KAUSHIK GLOBAL LOGISTICS
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Madhuri Pandey, PCS] For the Petitioner

Mr. Swarup Ghosh] Liquidator in person

ORDER

1. Ld. Counsel for Petitioner present. Liquidator in person present.
2. **IA(I.B.C)/1416(KB)2024:**
 - a) Since the hardcopy is not available, post this matter for consideration on **12.08.2024.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**